

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †4906**

TO BE ANSWERED ON THE 23rd JULY, 2019/ SHRAVANA 01, 1941 (SAKA)

LOSS DUE TO HEAVY RAINS AND FLOODS

**†4906. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:
SHRI GAJANAN KIRTIKAR:
SHRI SUDHEER GUPTA:
SHRI PASHUPATI KUMAR PARAS:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the damage to crops, dams, bridges and roads due to heavy rains and floods in various parts of the country;**
- (b) if so, the details of losses suffered along with the number of people killed, injured and missing due to the said calamities during each of the last three years and the current year, State/UT-wise;**
- (c) whether the Government has sent a Central team to the affected States to evaluate and ascertain the extent of losses caused to crops;**
- (d) if so, the details and the outcome thereof;**
- (e) the amount of relief sought by the affected States and the assistance provided/ likely to be provided by the Union Government, State/UT-wise; and**
- (f) the steps taken/being taken by the Government for co-ordination of all the concerned agencies of Central/State Governments to minimize the losses due to such type of calamities in future?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

- (a) & (b) Yes Sir. State-wise details of losses alongwith number of people killed due to rain oriented natural calamities including floods during the last three years and current year, as reported by the State Governments/ Union Territories, are at Annexure-I. Information on the number of people missing due to natural calamities is not maintained by this Ministry centrally.**
- (c) to (e) The primary responsibility for disaster management rests with the State Governments. Financial assistance is provided to the affected States**

from State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) as per the laid down procedure.

State-wise details of the memoranda submitted to this Ministry for seeking additional financial assistance and assistance approved from NDRF for rain oriented natural calamities during 2018-19, are given in Annexure-II.

(f) There are institutional mechanisms at the National, State & district level in the country for coordination of all the concerned agencies of Central/ State Government for effective management of natural disasters. Central Government has established a robust early warning system and has significantly enhanced the accuracy of weather forecasts. Forecasting agencies are continuing their efforts for the improvement of warning and dissemination systems vigorously. Mock exercises and community awareness programmes are being regularly conducted to educate people to reduce/ minimize the losses during/ impending natural disasters in the country.

The measures taken by the Central and State Governments have significantly improved disaster management practices, preparedness, prevention and response mechanism resulting in significant reduction in casualties during natural calamities, in the country. Further, strengthening of the disaster management is a continuing and evolving process of the governance.

State-wise details of damages due to rain oriented natural calamities during the years 2016-17 to 2019-20

(Provisional)

Sl. No.	State/ UT	Year															
		2016-17				2017-18				2018-19				2019-20 (as on 18.07.19)			
		People died (No.)	Livestock died (No.)	Houses / huts damaged (No.)	Crops area affected (in lakh ha.)	People died (No.)	Livestock died (No.)	Houses / huts damaged (No.)	Crops area affected (in lakh ha.)	People died (No.)	Livestock died (No.)	Houses / huts damaged (No.)	Crops area affected (in lakh ha.)	People died (No.)	Livestock died (No.)	Houses / huts damaged (No.)	Crops area affected (in lakh ha.)
1	Andhra Pr.	19	32	2277	0.48	31	55	6557	0.45	81	5884	47855	1.67	--	--	--	--
2	Arunachal Pr.	42	1903	1629	0.235	60	1177	1463	0.41	33	47	1647	0.007	--	--	--	--
3	Assam	115	3191	66887	2.82	160	2763	111070	2.80	53	122	77948	0.31	39	364	5378	2.52
4	Bihar	243	583	129922	3.72	649	256	357197	8.10	--	--	920	--	78	--	--	--
5	Chhattisgarh	9	15	694	2.98	52	102	909	--	7	11	145	--	--	--	--	--
6	Gujarat	85	252	128	--	229	15255	36710	6.45	72	361	5202	--	32	220	--	--
7	Goa	--	--	119	--	1	--	61	--	--	--	74	--	--	--	--	--
8	Haryana	3	--	8	--	--	--	--	--	3	2	43	--	3	--	1	--
9	Himachal Pr.	40	136	2283	0.20	75	199	2195	0.80	343	416	5886	0.45	--	11	40	--
10	J & K	3	--	--	--	7	4	90	--	31	32	42	--	--	--	--	--
11	Jharkhand	8	--	1483	--	12	3	2668	--	--	--	--	--	--	--	--	--
12	Karnataka	10	217	23654	3.76	70	745	1533	--	67	240	7865	3.63	57	102	794	--
13	Kerala	48	56	5770	0.017	221	5	6324	0.078	477	76830	654062	1.00	10	--	972	--
14	Madhya Pr.	184	400	80000	--	--	--	--	--	31	2	191	--	21	04	76	--
15	Maharashtra	145	1035	8164	0.15	134	164	--	--	106	1560	--	--	137	55	--	--
16	Manipur	--	--	24723	0.018	19	10752	19793	0.89	25	142	10820	0.06	--	--	--	--
17	Meghalaya	4	--	--	--	11	--	163	--	9	4632	13100	0.02	7	--	17915	--
18	Mizoram	--	--	--	--	13	14	5437	0.11	--	--	--	--	--	--	--	--
19	Nagaland	7	738	4119	0.42	22	665	7700	0.05	12	896	5202	0.05	14	5	1354	--
20	Odisha	3	--	--	--	8	399	562	0.42	102	4812	62341	3.90	64	6281	556761	1.49
21	Punjab	12	--	98	0.005	4	6	34	--	14	29	229	0.52	2	--	7	--
22	Rajasthan	82	635	15010	--	80	5705	57989	7.34	17	8	--	--	--	--	--	--
23	Sikkim	13	2090	361	0.018	11	80	910	0.02	3	--	83	--	1	--	--	--
24	Tamil Nadu	25	564	8278	0.34	233	7654	14229	0.05	97	21790	567453	1.22	8	32	150	--
25	Telangana	49	6535	37991	2.59	--	--	--	--	--	--	--	--	--	--	--	--
26	Tripura	5	1	937	--	17	13	3222	--	22	4167	40897	0.32	5	3	16270	--
27	Uttar Pradesh	82	266	46793	5.96	121	154	56935	3.81	105	140	28063	2.90	7	--	169	--
28	Uttarakhand	114	1575	3324	0.10	57	737	1380	--	69	770	2648	0.55	11	25	68	--
29	West Bengal	200	3320	84765	4.48	197	2075	497362	6.74	266	93	23964	0.49	--	--	--	--
30	Puducherry	--	--	5	--	--	--	--	--	--	28	1228	--	--	--	--	--
31	Lakshadweep	--	--	--	--	--	186	969	0.002	--	--	--	--	--	--	--	--
	Total	1,550	23,544	549422	28.27	2494	49168	1193462	38.52	2045	123014	1557908	17.09	496	7102	599955	4.01

Annexure-II**Status of memoranda received from the State Governments seeking additional Central assistance from National Disaster Response Fund (NDRF) for rain oriented natural calamities during 2018-19.**

(Rs. in crore)

Sl. No.	State/ UT	Type of calamities	Assistance projected by the State	Amount approved by Central Government
1	2	3	4	5
1.	Andhra Pradesh	Cyclone 'Titli'	2113.00	Rs 539.52 crore and Air bills, as per actual.
		Cyclone ' Phethai'	142.95	Rs 82.65 crore
2.	Assam	Flood	2491.59	Rs 138.38 crore.
3.	Himachal Pradesh	Flood/ landslides	1601.03	Rs 317.44 crore and Air bills, as per actual.
4.	Karnataka	Flood/ landslides	575.15	Rs 546.21 crore and Air bills, as per actual.
5.	Kerala	Flood/ landslides	5596.77	Rs 3048.39 crore and Air bills, as per actual.
6.	Manipur	Flood/ landslides	197.17	Rs 42.46 crore.
7.	Nagaland	Flood/ landslides	417.93	Rs 131.16 crore and Air bills, as per actual.
8.	Odisha	Cyclone 'Titli'	2751.72	Rs 1023.59 crore.
9.	Puducherry	Cyclone 'Gaja'	188.51	• Rs 13.09 crore.
10	Tamil Nadu	Cyclone 'Gaja'	2715.29	• Rs 1146.12 crore.
11.	Tripura	Flood/ landslides	805.92	• Rs 268.63 crore and Air bills, as per actual.
12.	Uttar Pradesh	Flood	570.45	• Rs 191.73 crore.
